

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No.320 of 2019

IN THE MATTER OF:

Late. Mona Aggarwal.

...Appellants

Versus

Ghaziabad Engineering Company Ltd & Ors. ...Respondents

Present:

For Appellant: Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates.

For Respondent:

O R D E R

03.03.2020 Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **04th March, 2020** on the top of the list.

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/ Kam/